

O.I.H.

**GOVERNMENT OF INDIA
MINISTRY OF HOUSING AND URBAN AFFAIRS
RAJYA SABHA
UNSTARRED QUESTION NO. 867
ANSWERED ON 27/07/2026**

AMRUT 2.0 EXPENDITURE AND WATER SECURITY CONSTRAINTS

867. SHRI SANJAY BHATIA:

Will the Minister of *Housing and Urban Affairs* be pleased to state:

- (a) name of the cities in Haryana covered under AMRUT 2.0, and the amount of central assistance released to the State so far;
- (b) whether Government has evaluated the progress regarding drinking water supply, sewerage, water recycling, rainwater harvesting and the rejuvenation of urban water bodies in the cities of Haryana approved under AMRUT 2.0, if so, the details thereof;
- (c) whether Government has any proposal to provide additional financial assistance for 24×7 drinking water supply, functional water tap connections and the conservation of urban lakes and water bodies in Haryana's cities, specifically Panipat, Karnal, Sonapat, Gurugram and Faridabad; and
- (d) if so, the details thereof?

ANSWER

**THE MINISTER OF STATE IN THE MINISTRY OF HOUSING AND URBAN AFFAIRS
(SHRI TOKHAN SAHU)**

(a) to (d): Atal Mission for Rejuvenation and Urban Transformation (AMRUT) 2.0 covers all Urban Local Bodies (ULBs)/ Cities of the country including all the ULBs in the State of Haryana. Under AMRUT 2.0, States/UTs are empowered to select, appraise, prioritise and implement the projects within the broad framework of Mission guidelines. The State of Haryana has taken up 77 projects worth ₹3823.54 crore under AMRUT 2.0 in 56 ULBs/ cities as per Mission guidelines, which include 61 water supply projects worth ₹2470.30 crore for development of 186.5 Million Litre per Day (MLD) water treatment capacity and 9.74 lakh new/ serviced tap connections; and 16 sewerage/ septage management project worth ₹1353.24 crore for development of 252.15 MLD of sewerage treatment capacity and 6.60 lakh new/ serviced sewer connections. The State has not taken up any water body rejuvenation projects.

Contd...2/-

In Karnal city, the State has taken up 01 sewerage/ septage management project worth ₹22.14 crore under AMRUT 2.0. The State has not taken any project under AMRUT 2.0 in Panipat, Sonapat, Gurugram and Faridabad cities.

Total Central Assistance (CA) for the State under AMRUT 2.0 is ₹1496 crore for the entire Mission period. Central assistance of ₹565.14 crore has been released/ Mother Sanction issued for the projects under AMRUT 2.0 to the State till 21.07.2026.

AMRUT 2.0 guidelines have specific provisions for formation of State High Powered Steering Committee (SHPSC) headed by the Chief Secretary of the State, to monitor and supervise implementation of the scheme at the State/ UT level. State Level Technical Committee (SLTC) headed by the Secretary, Urban Development & Housing Department provides technical support to the SHPSC in monitoring and supervising the scheme at the State level. The Apex Committee constituted under the ambit of Mission guidelines also reviews and monitor the performance of the State under the Mission periodically.

For assessment and monitoring of work done under AMRUT 2.0 in the State of Haryana, an Independent Review and Monitoring Agency (IRMAs) has been engaged by the Ministry of Housing and Urban Affairs, which periodically review and monitor the grounded projects in the State. The IRMA gives project specific observations, which are communicated to the State for rectification. The action taken by the State is further reviewed by the IRMA.
